

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 873 of 97

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

AMAR NATH JHA & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr.K.Sarkar, counsel

For the respondents : None

Heard on : 13.8.97

Order on : 13.8.97

O R D E R

A.K.Chatterjee, VC

The counsel for the applicants states that this
Court does not have any jurisdiction in this matter. Thus this matter
is disposed of as withdrawn.


MEMBER (A)


VICE-CHAIRMAN